Shri A. K. Sen: That should be better put as a separate question. I should like to have notice of that.

Dr. K. B. Menon: May I know whether the Government have studied the effects of the announcement of election results in constituencies where the polling begins first and the effect of such announcement on other constituencies where the polling starts after the announcement of results?

Shri A. K. Sen: It is difficult to speculate about the psychology of voters of other areas, but so far as the Election Commission is concerned, as you are aware, Sir, they make their own arrangements and they try to estimate the public feeling and psychology as best as they can consistent with the smooth running of the election machinery. Our information is that in every constituency, the best efforts are made to start counting as soon as possible after the election is over.

Pandit D. N. Tiwari: May I know whether the Government have considered the undesirability of announcing the results of certain constituencies while voting in other constituencies in the same State is going on and whether the Government have sent any advice to the Election Commission not to do so in future?

Shri A. K. Sen: The Government cannot issue any directions to the Election Commission which is an independent statutory body. We can only make the views of this House felt if there be any views expressed in the form of a resolution or in any other form. If the House feels that any particular step should be taken by the Election Commission, we shall be very glad to forward the same to the Election Commission.

German Scientific Research Expedition

***534. Shri Raghunath Singh:** Will the Minister of **Education and Scientific Research** be pleased to state:

(a) whether the German Scientific Research Expedition sponsored by Hamburg University has completed its investigation; and

(b) if so, the main features of the investigation?

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): (a) No, Sir.

(b) Does not arise.

श्री रघुनाथ सिंह : इस एक्सपिडीशन के सदस्यों के नाम क्या हैं और इनको क्या क्या सहायता दी जा रही है।

Shri M. M. Das: The names of the Members of this expedition are as follows: Mr. Gustav Adolf Alexander Vonmiln....

Mr. Speaker: What is the object of reading out the names of German scientists? Are we in a position to recognise them?

Shri Raghunath Singh: I wanted to know those names.

Mr. Speaker: It is rather strange—these Germans names. Are we able to distinguish one from the other? Next question.

नेपाल के लिये विशेषज्ञ

*५३६. { श्री भक्त दर्शन† :
{ श्रीमती इला पालचौधरी :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नेपाल सरकार ने अपनी विकास योजनाओं को कार्यान्वित करने के लिये भारत सरकार से बड़ी संख्या में विशेषज्ञों व विभागाधिकारियों की मांग की है,

(ख) यदि हां, तो किस किस कार्य के लिये कितने अधिकारियों की मांग की गयी है;

(ग) किस-किस कार्य के लिये वहां अभी तक कितने अधिकारी भेजे जा चुके हैं और निकट भविष्य में कितने भेजे जाने वाले हैं; और

(घ) इन अधिकारियों की सेवा की शर्तें क्या हैं और इन्हें कितने समय के लिये भेजा जा रहा है ?

वित्त उपमंत्री (श्री ब० रा० भगत) : (क) नेपाल सरकार ने अपनी विकास-योजनाओं को कार्यान्वित करने के सम्बन्ध में परामर्श और सहायता देने के लिये भारत सरकार से परामर्शदाता और विशेषज्ञ मांगे हैं किन्तु उसने विभागाधिकारी नहीं मांगे हैं ।

(ख) से (घ). सभा की मेज पर एक विवरण रख दिया गया है जिसमें आवश्यक जानकारी दी गई है । [देखिये परिशिष्ट ३, अनुबन्ध संख्या ४९]

श्री भक्त दर्शन : क्या मैं जान सकता कि नेपाल सरकार के निमंत्रण पर भारत के जो विशेषज्ञ वहां भेजे जा रहे हैं उनके निर्वाचन के लिए कोई नियम निश्चित किये गये हैं या विभाग के अधिकारियों की खुशी पर यह निर्भर होता है कि जिनको चाहें भेज दें ?

श्री ब० रा० भगत : विभाग के अधिकारी और कोआर्डिनेशन कमेटी जांच पड़ताल करके इन अधिकारियों को भेजते हैं ।

श्री भक्त दर्शन : इस विवरण से ज्ञात होता है कि नेपाल सरकार ने तीस अधिकारियों की मांग की थी । उनमें से केवल ६ अभी तक भेजे जा चुके हैं । क्या मैं जान सकता हूं कि यह देरी क्यों हो रही है और यह कार्य कब तक पूरा हो जायेगा ?

श्री ब० रा० भगत : ६ तो भेजे जा चुके हैं और ९ चुन लिये गये हैं । वे भेजे जाने वाले हैं । बाकी १५ की मांग अभी आयी है । उस पर हम सोच विचार कर के शीघ्रातिशीघ्र इन अधिकारियों को भी भेज देंगे ।

Industrial and Non-industrial Defence Employees

*537. **Shri A. K. Gopalan†:**
Shri S. M. Banerjee:

Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that Government are considering the question of removal of discrimination between the service conditions of non-industrial and industrial employees in the civilian defence services; and

(b) if so, the nature of decision taken thereon?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) No.

(b) Does not arise.

Shri A. K. Gopalan: May I know whether this question of removing the discrimination between industrial and non-industrial workers has been there since 1949?

Shri Raghuramaiah: Differences exist between these two categories of employees. Broadly speaking, it is not the policy to remove these differences entirely, because some of them are dependent on the nature of the work that the employees do in each category. The question, of course, of ameliorating certain service conditions in regard to industrial employees is under the consideration of Government.

Shri S. M. Banerjee: May I know whether it is a fact that on 17th May, 1956, the Defence Ministry officials promised before the Prime Minister to settle the question within six months?

Shri Raghuramaiah: I find there have been discussions in respect of some of the items with the representatives of the Defence Employees Federation, but I am not aware of any specific promise given. I shall look into it.